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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1177/(MAH)/2017
CA No.

CORAM:

Present:

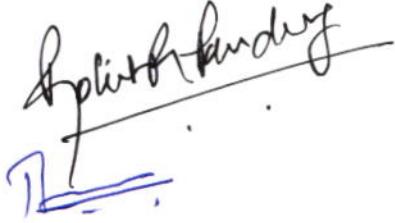
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Esha Inc
V/s.
Gitanjali Lifestyle Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

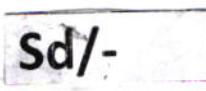
S. No.	NAME	DESIGNATION	SIGNATURE
1	Rohit R Panday	Advocate for Respondent	
2	Aditi Ranjan	Advocate for Peti	

ORDER

CP No. 1177/I&BP/NCLT/MB/MAH/2017

The Counsel for Petitioner as well as Corporate Debtor are present.

For the Petitioner is still unable to get the Certificate from the Banking Authority,
list this matter for hearing on 15.09.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)